Details of road accidents involving trucks and dumpers during night hours from 11 pm to 6 am during the year 2015 and 2016 (upto 30.04.2016) are as under:

Year	Total Number of accidents	Persons injured	Persons killed
2015	266	272	89
2016	65	71	25
(Upto 30.04.16)			

- (d) During the last six months (01.11.2015 to 30.04.2016), 356 persons died in road accidents during night hours (9 pm to 6 am).
- (e) In order to check night time road accidents and to discipline motorists, the Traffic Police Staff is deployed till 4 am and special night checking-cum-patrolling is undertaken by Delhi Police in various parts of Delhi with an objective to curb road accidents and enforce discipline on stretches of roads, prone to over-speeding and drunken driving during night time, especially by commercial transport vehicles. Around 200-250 Traffic Policemen are deployed during night hours for regulation and enforcement duties. Besides, 11 mobile Interceptors are extensively used on stretches of roads that are prone/vulnerable to over-speeding by motorists. Strict action is taken against motorists and commercial vehicles found over-speeding through the speed detection system available in the Interceptors.

## Steps taken to control vehicle thefts in the capital

1999. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a vehicle was stolen every 13 minutes in the capital in the first three months of the year, marking a sharp 44 per cent rise over the same period last year;
- (b) whether lax policing situation in the capital is attracting car thieves from outside;
- (c) whether car thief gangs have devised a new way to crack open new electronic locks of high-end cars and neutralise engine control modules in fuel-injected vehicles in few minutes;
  - (d) the steps taken to control vehicle theft cases; and
  - (e) what is the percentage of recovery of stolen vehicles?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police has reported that a total number of 9714 motor vehicles were reported stolen during the first three

months of 2016 as against 6736 during the corresponding period of 2015, *i.e.* there is a rise of 44% in motor vehicle thefts during the first three months of current year as compared to the same period of last year.

- (b) Delhi Police, as a conscious policy of "Truthful Reporting" and e-Registration of FIR, is registering complaints in the recent times with an objective that no crime goes unreported. However, Delhi Police has been instructed to put in place a proper mechanism by which the recovery of stolen vehicles is improved.
- (c) It has been observed by Delhi Police that in some cases, the thieves break open the main/steering lock of the car with the help of drill machine and also change the Engine Control Module (ECM) of the vehicle before stealing the vehicle.
- (d) The following steps have been taken by Delhi Police to control vehicle theft cases:-
  - (i) Anti Auto Theft Squads have been formed in each District to prevent such crime.
  - (ii) Foot/motor cycle patrolling and pickets in the motor vehicle theft prone areas have been intensified.
  - (iii) Meetings with Residents Welfare Association (RWA)/Markets Welfare Association are conducted regularly to sensitize residents about anti auto theft measures.
  - (iv) Random checking of vehicles is conducted to prevent motor vehicle theft.
  - (v) Surveillance through CCTV is made at parking lots/busy markets.
  - (vi) Exhibition of Anti Auto Theft devices are organized to make citizens aware of the devices.
  - (vii)Taxi stand operators/complainants and RWAs are sensitized to install GPS system in their vehicles.
  - (viii) Proper Surveillance is kept on the accused persons involved previously in such crime.
- (e) The percentage of recovery of stolen vehicles during the last three years and the current year (upto 31.3.2016) is 13.44, 10.36, 5.48 and 2.64 respectively.

## Steps taken to prevent widespread violence and destruction of life and property

2000. SHRI K. T. S. TULSI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government to devise an action plan to prevent instances of widespread violence and destruction of life and property like the one which took place in Haryana recently; and